
1. Whereas the MHA Govt. of India, vide its order No. 40-3/2020-DM-1(A) dated 30-05-2020 has extended the lockdown w.e.f. 1st June, 2020 to 30th June, 2020, I, Dharmender Singh, IAS, District Magistrate, Panipat invoking the powers conferred under Section 144 CRPC do hereby prohibit the following in the interest of maintenance of public health, hygiene and safety in view of the COVID-19 pandemic.

2. Movement of any individual whatsoever for non essential purposes shall henceforth remain restricted between 09:00 PM to 05:00 AM within in the district, as well as movement outward the district. Persons above the age of 65, or having co-morbidities, suffering from chronic diseases, pregnant women and children below the age of 10 years shall not come out in open except in the case of a medical emergency or essential requirement as specified in the national directives. It may also be ensured that no organization/manager of public place shall allow gathering of 5 or more persons.

3. The Compliance of this order shall be strictly enforced and ensured by all Executive Magistrates/Police Officials on duty and any violation of the same shall be strictly dealt with as per sections of 188, 269 and 270 of the Indian Penal Code, 1860.

4. The order shall be promulgated by uploading it on the District website, circulated it through WhatsApp groups, and on other mediums of social/digital media. Whenever the same is not possible through these methods, means of mass communication like radio, television may also be used and publicity vans be also deployed to disseminate the same.

District Magistrate, Panipat.
A copy of the above is forwarded to following for information and further necessary action:

1. Chief Secretary to Govt. of Haryana, Chandigarh.
2. Additional Chief Secretary to Govt. of Haryana, Home Department, Chandigarh.
3. Director General of Police, Haryana, Panchkula.
4. Commissioner, Karnal Division, Karnal.
6. District & Session Judge, Panipat.
7. Superintendent of Police, Panipat.
8. Additional Deputy Commissioner, Panipat.
10. Sub Divisional Magistrate, Panipat/Samalkha.
11. Civil Surgeon, Panipat.
12. District Revenue Officer, Panipat
13. All Tehsildars and Naib-Tehsildars in this District.
14. All BDPOs in this District.
15. District Public Relation Officer, Panipat.
16. PA to DC/ADC/CTM.

No 8813/34 dated 1/6/20

Record through e-mail.

From S.A. is directed to upload this order on website of this Punjab Division.

Copy forwarded to all the District Officers, posted in this Punjab Division through e-mail, for information.

Dated and Session Judge
PANIPAT